

**IN THE HIGH COURT OF JUDICATURE AT PATNA
CRIMINAL APPEAL (DB) No.1014 of 2025**

Arising Out of PS. Case No.-1 Year-2021 Thana- N.C.B (GOVERNMENT OFFICIAL)
District- Bhojpur

Nav Kumar Ojha son of Amulya Ojha Resident of Village -Pundru PS-
Pindarajora Distt -Bokaro, Jharkhand. Appellant.

Versus

The Union of India through the Intelligence Officer, Narcotics Control Bureau
(NCB), Patna, Bihar. Respondent.

Appearance :

For the Appellant	:	Mr. Gopal Krishna, Advocate
For the Respondent	:	Mr. Dr. Krishna Nandan Singh, A.S.G. Mr. Nilanjan Chatterjee, Advocate Mr. Ujjwal Raj, Advocate Mr. Sahil Kumar, Advocate Mr. Anirvan Choudhari, Advocate Mr. Jyoti Prakash, Advocate

CORAM: HONOURABLE MR. JUSTICE RAJEEV RANJAN PRASAD

And

HONOURABLE JUSTICE SMT. SONI SHRIVASTAVA

ORAL ORDER

(Per: HONOURABLE MR. JUSTICE RAJEEV RANJAN PRASAD)

7 31-03-2026

Re.: I.A. No.1 of 2025

Heard learned counsel for the appellant and learned
counsel for the NCB.

2. At the outset, learned counsel for the appellant is
permitted to make correction in paragraph-1 with respect to the
period of delay in filing of the appeal.

3. As per the stamp reporter, the delay is 753 days
and, on calculation, we find that the stamp reporter is correct.

4. Let the correction be carried out in course of the
day.

5. This is an application seeking condonation of delay



of 753 days in filing the present appeal.

6. It is stated in the application that the delay has occurred because of long custody of the appellant in jail, he had lost his entire source of earning and his wife was ill.

7. Having regard to the reasons shown and there being no opposition to the application for condonation of delay, we condone the delay.

8. I.A. No.1 of 2025 is allowed.

Cr. Appeal (DB) No.1014 of 2025

9. It is informed that the present appeal is connected with Cr. Appeal (DB) No.629 of 2023, which is an admitted matter and listed under the heading 'For Hearing' in the today's cause list.

10. Taking note of the above information, we admit this appeal and direct to tag the present appeal with Cr. Appeal (DB) No.629 of 2023. This appeal shall be listed simultaneously with the said appeal under the same heading.

(Rajeev Ranjan Prasad, J)

(Soni Shrivastava, J)

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